

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3069

ANSWERED ON:07.08.2015

Domestic Slaves

Dhotre Shri Sanjay Shamrao;Senguttuvan Shri Balasubramaniam

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the National Commission for Protection of Child Rights (NCPCR)/Government is aware of the fact that a large number of women and children who are lured in with the offer of lucrative wages often end up as locked-in-domestic slaves in India and abroad;
- (b) if so, the number of such cases came to the notice of the NCPCR/Government in the country and abroad during each of the last three years and the current year, State/country-wise along with the action taken/being taken by the Government in such cases so far;
- (c) whether the Government proposes to bring comprehensive legislation to free such domestic workers from this kind of slavery and help them to live with dignity, if so, the details thereof along with the time by which such legislation is likely to be enacted in the country; and
- (d) if not, the reasons therefore along with the steps taken/being taken by the NCPCR/Government for social security and safety/protection of such persons in the country?

Answer

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI MANEKA SANJAY GANDHI)

(a) & (b): The National Commission for Protection of Child Rights (NCPCR) has registered 21 complaints of domestic child labour during the last three years and the current year (2015-16). The State/UT wise details are given in Annexure-A.

(c): There is no such proposal.

(d): The major steps taken by the Government for social security, safety and protection of such domestic child labour, include the following:

(i) Facilitated the preparation and issuance of a Standard Operating Procedure (SOP) by the Ministry of Railways. The SOP is primarily meant for rescue and restoration of trafficked / runaway children, many of whom end up as domestic labour.

(ii) Organized sensitization workshops for Divisional Railway Manager (DRMs), Assistant Divisional Railway Manager (ADRM), Railway Police Officials (RPF/GRP), NGOs and others at the following places on the dates shown against each:

â€¢ Bengaluru – 21st May, 2015

â€¢ Lucknow – 26th-27th & 29th-30th June, 2015

â€¢ Ranchi - 14th July, 2015

(iii) Also sensitized Resident Welfare Associations (RWAs) on issues of domestic child labour during World Day Against Child Labour Programme on 12.06.2013 at Vigyan Bhawan, New Delhi.
